NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.04.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2409 of 2025 in Comp. App. (AT) (Ins) No of 2025	Deepti Pankaj Chugh Vs. The State Bank of India	Dhiren R. Dave
2.	I.A. No. 2410 of 2025 in Comp. App. (AT) (Ins) No of 2025	Anirudha Balakrishna Joshi Vs. Bank of Baroda Through Insolvency Professional Deepa Kabra Rathi	SiddharthA. Mehta
3.	I.A. No. 2411 of 2025 in Comp. App. (AT) (Ins) No of 2025	Rana Pratap Singh Vs. Manoj Kulshrestha Resolution Professional in the matter of CIRP of Rajesh Projects (India) Pvt. Ltd.	Dilip Kumar Niranjan
4.	I.A. No. 2427 of 2025 in Comp. App. (AT) (Ins) No of 2025	Amit Chandrashekhar Poddar Vs. V Square and Bombay Road Carrier	Bharat Gupt
5.	I.A. No. 2430 of 2025 in Comp. App. (AT) (Ins) No of 2025	Raj Rani Gupta Vs. Saurabh Chawla, RP	Pulkit Deora

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